(ग) क्या विद्वांश जाने वाले गैर-सरकारी प्रतिनिधिमण्डली की इस अवधि के दौराग विदंशी-मुद्रा दी गयी थी; और

Written Answers

(घ) यदि हां, तो एसे प्रतिनिधमण्डल को जुल कितनी याशि दी गयी थी ?

वित्त मंत्रासय में राज्य मंत्री (श्री झान्ता-राम पंडवर्ष) : (क) से (घ) विदेश भेजे जाने के दौरों में जारी स्दीकवियों के आधार पर, सरकारी प्रतिनिधिमण्डल विदेशी मदा या तो विवेशों में भारतीय दातावासों से अथना भारत में शाधिकृत बैंकों से ले सकते हैं। गैर-सरकारी प्रतिनिधि मण्डलों के सदस्ती को भारत सरकार दवारा विदर्श मदा स्वी-कृत नहीं की जाती, है। वे अपनी हकदारी तथा भारतीर रिजर्व बैंक दवारा निधारित प्रक्रिया के अनुसार प्राधिकत भारतीय दौकी सं विदेशी मुद्रा लेते हैं। सरकारी तथा गैर-सरकारी प्रतिनिधि मण्डली को स्वीकृत विदंशी मुदा के आंकड़ों केन्द्रीय तौर पर नहीं रखे जाते हैं।

Adverse effect of scrapping the ABB **LOCO Deal**

, 2324. SHRI SUNDER SINGH BHANDARI : Will the Minister of FINANCE be pleased to

- (a) what are the agreements finalised with ABB in boosting business and other manufacturing activities upto 1996, and what are the details thereof:
- (b) what is the extent to which above achievements are being affected by scrapping the ABB Railways loco deal: and
- (c) what are the details of the potential investors from Europe whose investments in India would be adversely affected in case the loco deal with ABB is cancelled?

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI RAMESHWAR THAKUR): (a) to (c) The information is being collected, and will be laid on the Table of the Housk:

Development assistance recovered per per-

to Questions

2325. SHRI MD. SALIM: Will the Minister of FINANCE be pleased to state:

the official development assistance received per poor person in top ten developing countries and in India?

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI RAMESHWAR THAKUR); The per capita net disbursement of official development assistance (ODA) from al! source". to top ten developing countries having high per capita development assistance and India during 1990 is as given below:

Country					Per capita ODA (US \$)	
Israel				•		295.0
Jordan						282.5
Gabon		•				123.0
Botswat	na					118.2
Jamaica						³ 115.7
Egypt						107.6
Mauritania .					107.0	
Senegal						99.9
Papua New Guinea						96.1
Congo						92.0
India		•				:1.9

Proposal to levy Punjab tax to help financial crisis faced by Punjab

2326. SHRI JAGIR SINGH DARD . SHRI IQBAL SINGH:

Will the Minister of FINANCE be pleased to State:

- (a) whether Government are aware that Punjab State Government is facing' acute financial crisis as a lot of money is spent on curbing the terrorist activity in the State;
- (b) whether there is any proposal under Government's consideration to levy Punjab tax applicable in the whole of the country

on the Lines of Bangladesh tax to mobilise additional financial resource to help the Punjab Government; and

(c) if so, what are the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): fa) Yes, Sir.

Punjab is facing financial imbalance on account of increased non-Plan expenditure on security related and other matters.

- (b) No, Sir.
- (c) Government is fully seized of the problem of financial imbalance being faced by the Government of Punjab.

Payment of Pension from Banks in Rajkot

- 2327. SHRI ANANTRAY DEV-SHANKER DAVE: Will the Minister of FINANCE be pleased to state:
- (a) what is the number of pending cases of pension clearance and due for payment in various branches of nationalised banks at Raikot:
- (b) what are the reasons for non-payment of pension by the banks even after receiving pension release order from the concerned pension authority;
- (c) whether it is fact that most of pensioners are facing hardship in getting their payment on time through branches of nationalised banks; and
- (d) what action has been taken b> Government in the interest of aged pensioners ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (d) As per the information furnished by the nationalised batiks, there is no pension case pending and due for payment in the branches at Rajkot. Reserve Bank of India (RBI) have leported that they have not received any complaint against the branches of nationalised banks in Rajkot regarding payment of pension. However, certain complaints have been received by RBI regarding delayed payment of pension

in other areas. The complaints have been taken up by RBl with concerned banks for redressal of the grievances.

to Questions

Direction to States regarding Foreign Tours by Ministers

2328. SHRI JOHN F. FERNANDES: Will the Minister of FINANCE be pleased to state:

- (a) Whether it is a fact that there are any standing directions to the various State Governments that they should inform P.M.O. or seek permission before the Ministers from State make foreign tour; and
- (b) if so, what is the number of Minis ters who made foreign tour during last one year, State-wise alongwith their disignations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) As per Government of India guidelines circulated to all State Govt., proposals for foreign visits of the Ministers from States are required to be submitted to the Department of Economic Affairs who process the case and refer the proposal to the Prime Minister's office for obtaining the clearance of Prime Minister.

- (b) During the Calendar year 1991, two Chief Ministers and 9 Ministers of States went on visits abroad. The break up of details is as follows:—
 - Assam 2 (Minister for Labour and Minister for Industries).
 - 2. Haryana : 1 (Minister for Animal Husbandry).
 - 3. Karnataka: I (Minister for Agriculture).
 - 4. Maharashtra: 1 (Chief Minister).
 - 5. Manipur: I (Minister for Arts ant; Culture).
 - Uttar Pradesh: 2 (Minister for Sugar Industries & Minister of Health and F.W.).
 - 7. West Bengal : 3 (Chief Minister (Twice), Minister for Mass Education Extension, and Minister of Finance.